

No. A-22012/5/2020-HRD-1/234
Government of India
Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade

Vanijya Bhawan, New Delhi
Dated: 4th May, 2026

Office Order No. 50/2026

The following arrangement in respect of link Officers at the level of Joint DGFT/Director at DGFT (HQ) is ordered with immediate effect and until further orders:

Sl. No.	Name of the Officer	Work Allocation	Link Officer 1	Link Officer 2
1.	Shri Sarbeswar Majhi	i. Foreign Trade Statistics ii. Trade Analysis dashboard iii. Open data platform iv. MIS/Publication v. All matters relating to Parliament	Shri Raj Kamal	Shri Ramesh Kumar Verma
2.	Shri Raj Kamal	i. ECA ii. Quality Complaints and Trade Disputes	Shri Sanjeev Srivastava	Shri Harish C. Upadhayay
3.	Shri Harish C. Upadhayay	i. RTI ii. Record and Library iii. R&I, Litigation iv. Cash v. B&A (Expenditure Monitoring) vi. Official Language implementation vii. NC-1	Shri Raman Kumar	Shri Sanjeev Srivastava
4.	Shri Sanjeev Shrivastava	i. General Administration ii. Procurement & distribution of stationery items iii. Trade Consultation iv. POM v. BOT and E-Shamiksha vi. Audit vii. FTP Cell viii. NC-7	Shri Harish C. Upadhayay	Shri Raj Kamal
5.	Shri Ramesh Kumar Verma	(i) Chapter 6 & 7 of FTP (EOUs, Deemed Exports, etc.) SEZ, BOA; (ii) Norms Committee for Textiles (NC-5); (iii) Logistics; (iv) Gati Shakti (v) Coordination Cell	Shri Pravin Nalawade	Shri Hrushikesh Reddy

6.	Shri Md. Moin Afaque	i. Export Cell-SCOMET ii. E-Commerce iii. EPM iv. EGTF II	Shri Hrushikesh Reddy	Shri Pravin Nalawade
7.	Shri Hrushikesh Reddy	i. EGTF-1 section ii. Export Policy and Export Licensing (Non-SCOMET)	Shri Md. Moin Afaque	Shri Satya Raja Sekhar
8.	Shri Satya Raja Sekhar G	i. HRD I & II ii. General Provision on Import iii. Import Policy Schedule iv. Matters related to Import Licensing v. FTDR Act and Rules vi. O&M	Shri Ramesh Kumar Verma	Shri Hrushikesh Reddy
9.	Shri Pravin Nalawade	i. Policy Cell — 3 ii. DEH iii. APS Division of GTPO iv. Niryat Bandhu Scheme v. Policy Cell — 4	Shri Satya Raja Sekhar G	Shri Hrushikesh Reddy
10	Shri Raman Kumar	i. Vigilance ii. All matters relating to Chapter 5 of FTP (EPCG Scheme) [Policy-5] iii. Relaxation in cases relating to EPCG authorization [EPCG-I, II] iv. NC-3 v. Public Grievances of DGFT under CPGRAM	Shri Sanjeev Shrivastava	Shri Harish C. Upadhayay


(Ajay Chaudhary)

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Copy to:-

1. Officers Concerned
2. PSO to DG
3. PPS to all Additional DGFTs/Statistical Adviser at HQs
4. PS to all Joint DGFTs at HQs
5. All Sections in HQs
6. Office Order File/Guard File